

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(23) C.P.(IB)-3591(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
Member (Judicial)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.11.2019**

NAME OF THE PARTIES: Ultratech Cement Limited

V/s

Waterfront Buildcon LLP

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance.  
Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent matter is adjourned to **28.01.2020**.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

19.11.2019  
Sushil

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**